

(d) With a view to seeking help in combating video piracy in some of the countries where Indian films are exported, National Film Development Corporation, a public sector undertaking under the Government of India has initiated dialogue with Motion Picture Export Association of America (MPEAA) who have established a few vigilance centres all over the world against unauthorised exhibition of films. The National Film Development Corporation also intends to become a member of Federation Against Copyright Theft on an experiment basis.

#### **Declaration of Coconut as an Oilseed**

2514. SHRI K. MOHANDAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to reconsider their earlier stand on declaring coconut as an oilseed; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No Sir.

(b) Does not arise.

#### **Working of Steel Plants**

2515. DR. V. VENKATESH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Planning Commission has severely criticised the tardy implementation of the modernisation programmes planned for the Bokaro, Durgapur, Bhilai and Rourkela Steel Plants; and

(b) the action taken to expedite the implementation of the programme ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b). No projects for the modernisation of the Bokaro and Bhilai Steel Plants are under implementation. The Planning Commission has had no occasion to criticise implementation of programme of modernisation of Durgapur and Rourkela as

implementation will follow approvals to the scheme. It is expected that implementation of both schemes will commence in 1987-88.

#### **Allotment of Houses to Journalists**

2516. DR. V. VENKATESH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Press Association, New Delhi has requested Government to increase the quota of houses allotted to the journalists in New Delhi;

(b) whether the original quota for accredited correspondents was 250 when the pool was created; and

(c) whether Government propose to increase the quota of houses for journalists ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) A representation was received from the Press Association in the year 1978 for adding fifteen additional houses for allotting to journalists annually. The request was however not acceded to.

(b) No, Sir. The original quota was forty four units.

(c) No, Sir.

#### **Production of Short-Term Paddy**

2517. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have implemented a scheme to produce short-term paddy in the rice producing States;

(b) if so, the details thereof;

(c) the area covered under this scheme in each rice producing State, particularly in Orissa; and

(d) the details of programmes chalked out in this direction for the Seventh Five Year Plan in the country, particularly in Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND

**COOPERATION (SHRI YOGENDRA MAKWANA) :** (a) No such scheme has been implemented in rice producing states, however a Centrally Sponsored Special Rice Production Programme is under implementation in Assam, Bihar, Madhya Pradesh, Orissa, Uttar Pradesh and West Bengal.

(b) Some of the short duration rice varieties being propagated are Rasi, Saket 4, Sattari, Poorva, Abha, Rudra, Kalinga I, Kalinga II, Annapoorna, Jajati, etc.

(c) The scheme is under implementation in 430 selected blocks in those States including 63 blocks in Orissa.

(d) Under the scheme inputs like Seeds, fertilisers, Pesticides, plant protection equipment, improved farm implements, etc., will be made available to the farmers on subsidised cost. For the spread of improved rice production technology, farmers and farm labourers will be trained and field demonstrations conducted. Works on infrastructural development will also be taken up.

[*Translation*]

#### Research on Alternative for Bricks

2518. **SHRI NIRMAL KHATTRI :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any study or research is being conducted to find out any alternative for bricks used in the construction of houses in urban areas to avoid loss of large area of cultivable land involved in the manufacture of bricks; and

(b) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :** (a) Yes, Sir.

(b) The following alternative materials to clay bricks have been developed in the country :

(i) Sand-lime Bricks;

(ii) Cellular concrete block/Lime flyash bricks;

(iii) Cement concrete blocks;

(iv) Laterite blocks; and

(v) Stone masonry blocks.

#### Mining Work in Garhwal Mandal, U.P.

2519. **SHRI NIRMAL KHATTRI :** Will the Minister of STEEL AND MINES be pleased to state the present policy of Government in regard to undertaking mining work in Gorhwal Mandal, Uttar Pradesh ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAMDULARI SINHA) :** For Dehradun-Mussoorie area of the Garhwal Mandal, there would be no extension of the existing lease nor grant of a new mining lease of limestone until the Department of Environment finalises a broad plan of exploitation. Mining operation have been permitted to be continued in accordance with the directions given by the Supreme Court in its order dated 12.3.85. Mining of rock-phosphate by a Central Government undertaking has been continued.

For the entire area of Garhwal Mandal including Doon Valley, a lessee has to get mining plan duly approved by the Indian Bureau of Mines before he commences mining operations. He has to carry out mining operations with due regard to instruction on safety of mining operations, protection of environment and control of pollution.

#### Construction of Pucca Houses Under National Rural Employment Programme

2520. **SHRI VIRDHI CHANDER JAIN :** Will the minister of AGRICULTURE be pleased to state :

(a) whether there is a provision for providing 60 per cent labour and 40 per cent material for constructing of pucca houses under National Rural Employment Programme as a result of which it is impossible for any institute, Panchayat or any other agency to undertake this work;

(b) if so, whether Government propose to adopt a realistic policy by providing 60